

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 30, 2006

No. 135 DR(S)/2006

Sri **Sanjeev Yadav**, Civil Judge, Junior Division, Gonda is promoted and posted as Additional Civil Judge, Senior Division, Farrukhabad.

No. 136 DR(S)/2006

Sri **Awadh Behari Singh**, Additional Civil Judge, Junior Division, Ghaziabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 137 DR(S)/2006

Sri **Sunil Kumar Srivastava**, Civil Judge, Junior Division, Siddharthnagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

No. 138 DR(S)/2006

Sri **Manoj Kumar Agarwal**, Civil Judge, Junior Division, Hapur (Ghaziabad) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 139 DR(S)/2006

Sri **Kshitij Kumar Srivastava**, Civil Judge, Junior Division, Kalpi (Jalaun at Orai) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 140 DR(S)/2006

Sri **Arun Kumar Mall**, Civil Judge, Junior Division (City), Kanpur Nagar is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar.

No. 141 DR(S)/2006

Sri **Pramod Kumar-III**, Civil Judge, Junior Division, Chakia (Chandauli) is promoted and posted as Additional Chief Judicial Magistrate, Hathras in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hathras.

No. 142 DR(S)/2006

Sri **Anil Kumar Singh**, Civil Judge, Junior Division, Kaushambi is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 143 DR(S)/2006

Sri **Intekhab Alam**, Civil Judge, Junior Division, Basti is promoted and posted as Additional Chief Judicial Magistrate, Basti in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Basti.

No. 144 DR(S)/2006

Sri **Ajay Kumar Tripathi-II**, Civil Judge, Junior Division, Garhmukteshwar (Ghaziabad) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 145 DR(S)/2006

Sri **Mahesh Kumar Kushwaha**, Judicial Magistrate, First Class, Jaunpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jaunpur.

No. 146 DR(S)/2006

Sri **Sunil Kumar Verma**, Civil Judge, Junior Division, Anoopshahar (Bulandshahar) is promoted and posted as Additional Chief Judicial Magistrate, Hamirpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hamirpur.

No. 147 DR(S)/2006

Sri **Prafulla Kamal**, Civil Judge, Junior Division, Gorakhpur is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 148 DR(S)/2006

Sri **Ashok Kumar Singh Yadav**, Civil Judge, Junior Division, Ghaziabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad.

No. 149 DR(S)/2006

Sri **Arvind Kumar Singh**, Civil Judge, Junior Division (West), Allahabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 150 DR(S)/2006

Sri **Pankaj Misra**, Civil Judge, Junior Division, Barabanki is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 151 DR(S)/2006

Sri **Satya Dev Gupta**, Civil Judge, Junior Division, Budhana (Muzaffarnagar) is promoted and posted as Additional Chief Judicial Magistrate, Gonda in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gonda.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 91/DR (S)/2006: Allahabad: Dated: May 30, 2006

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The above-mentioned officers shall hand over charge of their present posts and proceed to take over charge of their new postings immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance of the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. All the officers concerned who are promoted to the cadre of Civil Judge, Senior Division through the concerned District & Sessions Judge. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ Incharge Computer Centre, High Court, Allahabad.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.

14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Judges, High Court, Allahabad & Lucknow with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(K. K. RANJAN)

DEPUTY REGISTRAR (SERVICES)